GOVERNMENT OF INDIA RAILWAYS LOK SABHA

STARRED QUESTION NO:435
ANSWERED ON:25.08.2005
COMPUTERISED RESERVATION CENTRES
Dhotre Shri Sanjay Shamrao;Singh Shri Chandra Bhushan

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway stations and the city booking offices having computerised reservation facilities at present, State-wise;
- (b) whether there is any proposal to open more Computerised Reservation Centres in the country;
- (c) If so, whether the Railways have also received requests from various quarters to open the Computerised Reservation Centres in their States; and
- (d) If so, the details thereof and the number of such centres proposed to be opened in each State during the current financial year?

Answer

MINISTER OF RAILWAYS (SHRI LALU PRASAD)

(a) to (d): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.435 BY SHRI CHANDRA BHUSHAN SINGH & SHRI SANJAY DHOTRE TO BE ANSWERED IN LOK SABHA ON 25.08.05 REGARDING COMPUTERISED RESERVATION CENTRES.

- (a) There are 1224 computerized reservation centers situated at railway stations and other places. The State-wise list is enclosed at Appendix-I.
- (b) to (c) Yes, Sir.
- (d) Since April 2004, 197 requests have been received for installing new computerized reservation centers. As on 15.08.2005, 152 new proposals stand sanctioned which are yet to be commissioned. (The details are given in Appendix-II). Fixation of time frame for commissioning of computerized passenger reservation centers is not possible since it depends on various factors such as obtaining communication channels from Bharat Sanchar Nigam Limited, providing necessary infrastructure and getting free-of-cost accommodation from the State Governments and other agencies for housing the computer terminals in case of non-railhead locations etc.

Appendix-I

S.No.

State

Appendix referred to in reply to Part (a) of Lok Sabha Starred Question No.435 to be answered on 25.8.2005

No.

List of State-wise Computerised Passenger Reservation centers

1	ANDHRA PRADESH	98
2	ARUNACHAL PRADESH	1
3	ASSAM	33
4	BIHAR	121
5	CHHATTISGARH	22
6	DELHI	29
7	GOA	3
8	GUJARAT	49
9	HARYANA	20
10	HIMACHAL PRADESH	11
11	JAMMU & KASHMIR	20
12	JHARKHAND	40
13	KARNATAKA	44
14	KERALA	37
15	MADHYA PRADESH	59
16	MAHARASHTRA	119
17	MANIPUR	1
18	MEGHALAYA	2

19	MIZORAM	1
20	NAGALAND	3
21	ORISSA	36
22	PUNJAB	33
23	RAJASTHAN	66
24	SIKKIM	2
25	TAMIL NADU	92
26	TRIPURA	2
27	UNION TERITORIES	9
28	UTTAR PRADESH	141
29	UTTARANCHAL	22
30	WEST BENGAL	108

TOTAL 1224

Appendix-II

Appendix referred to in reply to Part (d) Lok Sabha Starred Question No.435 to be answered on 25.8.2005

State-wise Computerised Passenger Reservation centers sanctioned

S.No State No.

1 2 3 4	ANDHRA PRADESH ARUNACHAL PRADESH ASSAM BIHAR	0 2 11 8
5	CHHATTISGARH	6
6 7	DELHI GOA	4 0
8	GUJARAT	6
9	HARYANA	6
	HIMACHAL PRADESH	4
11		2
	JHARKHAND	10
	KARNATAKA	15
	KERALA	7
	MADHYA PRADESH	7
16	MAHARASHTRA	4
17	MANIPUR	0
18	MEGHALAYA	1
19	MIZORAM	1
20	NAGALAND	0
21	ORISSA	9
22	PUNJAB	8
23	RAJASTHAN	2
24	SIKKIM	0
25	TAMIL NADU	7
26	TRIPURA	0
27	UNION TERITORIES	2
28	UTTAR PRADESH	19
29	UTTARANCHAL	6
30	WEST BENGAL	5

TOTAL 152